



ROC.NO.23/2016-CON.ESTT.I.

THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO THE POST OF SWEEPER IN THE MADRAS HIGH COURT SERVICE AND POSTED IN THE PRINCIPAL SEAT AT MADRAS AND DIRECTED TO REPORT AT THE MEETING HALL, ANNEXE BUILDING, HIGH COURT, MADRAS ON 31.01.2018 AT 10.00.A.M.

Sl. No.	REGISTER NO.	NAME OF THE CANDIDATE
1	40116	K ARUMUGAM
2	60508	D THANGARASU
3	11334	R. ELANCHEZHIAN
4	11193	K. KOTHAI
5	10412	S.D UMA SHANKAR
6	60005	S ARUNRAJ
7	10442	S.A GANAPATHI
8	11175	R. CHITTY BABU
9	30018	K LAKSHMANAN
10	11140	R MOHAN
11	30043	A THANIGAIVEL
12	10827	G SARAVANAN
13	11088	S SRILEKHA
14	10575	P GANAPATHI
15	10337	V SAMPATH
16	10410	C KARTHIK
17	11198	N. YADHAGIRI
18	60011	S ATCHARAVEL
19	11345	MS PUGAZHENDHI
20	11217	P MOHANA PRIYA
21	10567	M MANIKANDAN
22	10001	S SUBRAMANI
23	10604	T SARATHI
24	11190	N. KANIVIZHI
25	11331	P. DHATCHAYANI
26	10976	P JAGADEESHWARAN
27	11108	C NARESH
28	40169	G KANNAIAH
29	10345	N SHARMILA
30	10562	S HARINISRI
31	11211	J SUMATHI
32	11017	E. JOTHI
33	40164	M JACKARAI AH

Sl. No.	REGISTER NO.	NAME OF THE CANDIDATE
34	11095	N DIVYA
35	40136	G BALAJI
36	10927	R MOINUDDIN
37	10259	M VIGNESHWAR
38	10996	K SAHITHA
39	30089	A LAKSHMI
40	11439	S PREETHY
41	30074	R NIRMALA
42	11701	P BALAJI
43	11456	S NIVASHA

#####

THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO THE POST OF SWEEPER IN THE MADRAS HIGH COURT SERVICE AND POSTED AT MADURAI BENCH OF MADRAS HIGH COURT, MADURAI AND DIRECTED TO REPORT AT THE ESTABLISHMENT SECTION, MADURAI BENCH OF THE MADRAS HIGH COURT, MADURAI, ON 31.01.2018 AT 10.00.A.M.

SL.NO.	REGISTER NO.	NAME OF THE CANDIDATE
1	10646	V VADIVEL MURUGAN
2	11629	S ARUNACHALAM
3	11585	S VELMURUGAN
4	40003	A SURESH KUMAR
5	40040	A AMALA
6	10229	J PRIYA
7	10152	S KARTHIK
8	10185	K SUGANYA
9	60062	R MURUGAN
10	10642	S ISAC NEWTON
11	11040	P UDHAYA
12	40065	M SUMATHY
13	11675	R MAHESWARI
14	60502	V DHANALAKSHMI
15	50015	J YASMIN
16	60428	K MUTHU
17	50023	N KASTHURI
18	10252	P MANIMEGALAI
19	60063	B GANESAN

#####

THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO THE POST OF SWEEPER IN THE MADRAS HIGH COURT SERVICE AND POSTED IN TAMIL NADU STATE JUDICIAL ACADEMY, CHENNAI AND DIRECTED TO REPORT BEFORE THE DIRECTOR, TNSJA, CHENNAI ON 31.01.2018 AT 10.00.A.M.

SL.NO.	REGISTER NO.	NAME OF THE CANDIDATE
1	40066	S MURALI
2	10836	T YUKESHKUMAR

#####

THE FOLLOWING CANDIDATE IS TEMPORARILY APPOINTED TO THE POST OF SWEEPER IN THE MADRAS HIGH COURT SERVICE AND POSTED IN TAMIL NADU STATE JUDICIAL ACADEMY REGIONAL CENTRE, COIMBATORE AND DIRECTED TO REPORT BEFORE THE DEPUTY DIRECTOR, TNSJA REGIONAL CENTRE, COIMBATORE, ON 31.01.2018 AT 10.00.A.M.

SL.NO.	REGISTER NO.	NAME OF THE CANDIDATE
1	10181	T PRABAKARAN

#####

THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO THE POST OF SANITARY WORKER IN THE MADRAS HIGH COURT SERVICE AND POSTED IN THE PRINCIPAL SEAT AT MADRAS AND DIRECTED TO REPORT AT THE MEETING HALL, ANNEXE BUILDING, HIGH COURT, MADRAS ON 31.01.2018 AT 10.00.A.M.

SL.NO.	REGISTER NO.	NAME OF THE CANDIDATE
1	30120	VIKRAM .B
2	60006	AADHY .V
3	40199	KARUNANIDHI .S
4	60477	PANNEER SELVAM .R
5	60509	KASIM BAIG .I
6	40239	KARTHIKEYAN .J
7	40148	AMSHALAKSHMI .V
8	40011	PRATHAP .U
9	40096	MOORTHY .D
10	60199	PRABHAKAR .R
11	60505	AYSHWARYA .R
12	20070	KUMARAN .V
13	40002	KUMARAN .C
14	40261	MANI .A.K
15	40029	GOPI .G
16	30042	SARIDHA .M

SL.NO.	REGISTER NO.	NAME OF THE CANDIDATE
17	40083	DEVARAJAN .M
18	40269	KARTHIK .S.K
19	40166	VALARMATHI .A.M
20	40107	SUGANYA .S
21	40273	CHITRA .S
22	50021	PERUMAL .M
23	40195	SHEELA .T
24	20001	ASHOK KUMAR .V
25	20041	BOOPATHY .M
26	20190	MALARKODI .S
27	40087	PERUMAL .K
28	20113	GANDHI .A
29	20160	ELANGO VAN .V.K
30	20157	PREMAVATHI .J
31	40021	PANDIAMMAL .M
32	20292	HEMALATHA .G
33	30208	REKHA .R
34	20092	NANDHINI .N
35	40105	PUSHPA .M
36	20129	RAJ .S
37	20278	NAJMA .A
38	40250	JOTHILAKSHMI .D

#####

THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO THE POST OF SANITARY WORKER IN THE MADRAS HIGH COURT SERVICE AND POSTED AT MADURAI BENCH OF MADRAS HIGH COURT, MADURAI AND DIRECTED TO REPORT AT THE ESTABLISHMENT SECTION, MADURAI BENCH OF THE MADRAS HIGH COURT, MADURAI, ON 31.01.2018 AT 10.00.A.M.

SL.NO.	REGISTER NO.	NAME OF THE CANDIDATE
1	20362	MURALITHARAN .S
2	20048	KARTHICK RAJAN .M
3	20047	BALASUBRAMANIAN .V
4	20106	KARTHICKKUMAR .M
5	20359	MOHANRAJ .M
6	20364	SARAVANA DURAI .G
7	40037	CHANDRAN .K
8	30151	MURUGAIAH .G
9	20156	PARANTHAMAN .S
10	60139	SIVARASU .K
11	60200	GANESHBABU .P

SL.NO.	REGISTER NO.	NAME OF THE CANDIDATE
12	20115	SENRAJ .S
13	20151	BOOMA DEVI .M
14	60406	HAMATH ALI .S
15	60425	PUNNAGAIARASY .M
16	60499	SELVAKUMARI .R
17	20087	GOVINDHAN .G
18	50024	PARIMALA .S
19	20224	ABARNA .G

#####

THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO THE POST OF SANITARY WORKER IN THE MADRAS HIGH COURT SERVICE AND POSTED IN TAMIL NADU STATE JUDICIAL ACADEMY, CHENNAI – 28 AND DIRECTED TO REPORT BEFORE THE DIRECTOR, TNSJA, CHENNAI ON 31.01.2018 AT 10.00.A.M.

SL.NO.	REGISTER NO.	NAME OF THE CANDIDATE
1	40052	ANSA .S
2	40133	ANITHA .E

#####

THE FOLLOWING CANDIDATE IS TEMPORARILY APPOINTED TO THE POST OF SANITARY WORKER IN THE MADRAS HIGH COURT SERVICE AND POSTED IN TAMIL NADU STATE JUDICIAL ACADEMY REGIONAL CENTRE, COIMBATORE AND DIRECTED TO REPORT BEFORE THE DEPUTY DIRECTOR, TNSJA REGIONAL CENTRE, COIMBATORE, ON 31.01.2018 AT 10.00A.M.

SL.NO.	REGISTER NO.	NAME OF THE CANDIDATE
1	20179	MADESH .R

#####

APPOINTMENT ORDERS FOR THE ABOVE MENTIONED CANDIDATES HAVE BEEN DESPATCHED TO THEIR RESPECTIVE ADDRESS, THROUGH SPEED POST, REQUIRING THEM TO REPORT FOR **CERTIFICATE VERIFICATION** IN THE FORENOON OF 31.01.2018 (WEDNESDAY) AND FOR JOINING DUTY IN THE FORENOON OF 01.02.2018 (THURSDAY).

ALL THE AFORESAID CANDIDATES ARE DIRECTED TO BRING THE ORIGINAL OFFICIAL MEMORANDUM SENT BY THE HIGH COURT ALONG WITH **ALL THE TESTIMONIALS(CERTIFICATES), IN ORIGINAL** ON 31.01.2018 FOR CERTIFICATE VERIFICATION.

:6:

THEY ARE ALSO INFORMED THAT THEY SHALL BRING ANY OF THE PHOTO I.D. CARDS ISSUED BY THE CENTRAL / STATE GOVERNMENTS, SUCH AS AADHAR CARD, DRIVING LICENCE, VOTER I.D. OR GOVERNMENT EMPLOYEE I.D. CARD DEPICTING THEIR ADDRESS AND PHOTO (PAN CARD IS NOT ALLOWED AS A I.D. CARD FOR THIS PURPOSE) AND GET THEIR 'ENTRY PASS' FROM THE COUNTERS NEAR THE INDIAN BANK IN THE MADRAS HIGH COURT CAMPUS, MADRAS AND THE ENTRANCE OF MADURAI BENCH OF MADRAS HIGH COURT, MADURAI, RESPECTIVELY SO AS TO ENTER THE HIGH COURT/MADURAI BENCH. CANDIDATES WITHOUT THE PHOTO I.D. WILL NOT BE ISSUED WITH ENTRY PASS.

#####